

somewhere between Rs 200 and Rs 350 per ton

SHRI H C MATHUR Has the Government any definite programme in this respect?

SHRI K D MALAVIYA Yes Sir Government are making further investigations to ascertain the possibility of its commercial production

SHRIMATI VIOLET ALVA May I know what preparations are made from this mixture?

SHRI K D MALAVIYA There are various dishes made out of this mixture, for example, puris, chapatis, mudhes and doshas, and also various other dishes

MR CHAIRMAN All the dishes made of wheat flour are also made of Mysore mixture

SHRI D NARAYAN Has the hon Minister tasted all of them?

SHRI K D MALAVIYA Many of them

SHRI C G K REDDY The hon Minister said he had to set up machines for the manufacture of this mixture May I know if this process is complicated, or whether the 75 per cent tapioca flour and 25 per cent groundnut flour are just brought together?

SHRI K D MALAVIYA No, it is not complicated

SHRI T V KAMALASWAMY Can the Minister at least assure us that this mixture is cheaper than natural rice or wheat?

SHRI K D MALAVIYA Yes It is cheaper than wheat flour and the present price of rice.

SHRI V K DHAGE Is this mixture very wholesome?

MR CHAIRMAN Otherwise Government would not go in for it

SHRI K C GEORGE May I know whether there is any difference in nutritive value if the 75 per cent tapioca flour and 25 per cent groundnut flour are taken separately?

(No reply)

#### REGIONAL COUNSELLOR IN HYDERABAD

\*482 SHRI H C MATHUR Will the Minister for STATES be pleased to state whether it is a fact that the post of Regional Counsellor in Hyderabad has been abolished?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR K N. KATJU) The post of State Counsellor in Hyderabad is at present vacant The question whether this office should be continued or held in abeyance is under consideration

SHRI H C MATHUR Is there a persistent demand from the Hyderabad Government for the abolition of this post?

DR K N KATJU The Hyderabad Government has made no such formal representation, but they have said so informally, and so far as I am concerned, I am perfectly prepared to fall in with their wishes

SHRI C G K REDDY Have they whispered it or said it aloud?

SHRI H C MATHUR Is there a demand that if the Counsellors are retained, they should not be drawn from Government services?

DR K N KATJU I have not heard of it

#### CONTRIBUTIONS TO THE COLOMBO PLAN FUND

\*483 SHRI GOVINDA REDDY Will the Minister for FINANCE be pleased to state

(a) whether the Government of Nepal have complained to the Government of India that the Canadian con-

tribution to the Colombo Plan Fund is by arrangement being spent on development of Pakistan alone:

(b) whether the Government of Nepal and the Governments of other Asian countries have requested the Government of India to divide India's contribution to the Fund between Nepal and other Asian countries:

(c) if the answer to part (a) above be in the affirmative the reasons for utilising that contribution for Pakistan alone; and

(d) if the answer to part (b) above be in the affirmative, the particulars of requests received?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) and (b). No, Sir.

(c) and (d). Do not arise.

SHRI GOVINDA REDDY: What is the contribution of Canada for the Colombo Plan?

SHRI M. C. SHAH: The Canadian contribution is voted annually, and amounted to 400,000 dollars for each of the first two years.

SHRI GOVINDA REDDY: What is the machinery that is in existence for distributing the amount of the pool between the countries?

SHRI M. C. SHAH: The countries which want assistance apply to those countries for technical assistance. Those countries to which application is made consider the application and assistance is sent. Those countries which want to have training facilities for their students also apply to other countries and those countries extend such facilities.

SHRI GOVINDA REDDY: My question is: What is the agency through which the amounts in the pool are distributed?

SHRI M. C. SHAH: As a matter of fact, under the Colombo Plan a sum of 8 million dollars is to be spent, and it has been divided among certain

members of the Plan, and those Governments spend according to their contributions. Therefore, the agency is each Government's agency; it is for each Government to have its own agency.

SHRI GOVINDA REDDY: Who has divided these amounts in the Fund? That was my question. And has India no voice in the work of division?

SHRI M. C. SHAH: There was no question of division when the Colombo Plan was envisaged. The technical co-operation scheme was brought about by agreement among the member countries, and then they decided amongst themselves how much they would contribute. Accordingly Ceylon, India, New Zealand, Pakistan, the United Kingdom, Australia and Canada decided upon their contributions.

SHRI GOVINDA REDDY: What has been India's contribution to the pool?

SHRI M. C. SHAH: India's contribution is the equivalent of £750,000.

SHRI GOVINDA REDDY: Has the Government of Nepal not requested the Government of India to champion its cause?

SHRI M. C. SHAH: There is no question of championing any cause. We give assistance to Nepal. We have already given assistance to Nepal by inviting their students, and we also provided Rs. 1 crore last year. I have not got information as to whether that has been spent or not.

SHRI B. C. GHOSE: Sir, the question as to how it is allocated has not been answered.

SHRI C. D. DESHMUKH: May I just make the position clear? There is a pool for providing technical assistance. Now, the figures mentioned are the limits placed on each country on the expenditure it would incur on providing technical assistance to other countries in the group. Most of these arrangements are made through a

Directorate, the headquarters of which are at Colombo. If a country wants an expert, it forwards its request to that Directorate and that Directorate tries to allocate an expert and then the charges for that would be borne by the country which supplies the experts. Therefore, there is no question of India trying to ensure that Nepal gets anything. If Nepal wants an expert, more often than not, the arrangements are made directly bilaterally between the two countries. Now, this is separate from the economic assistance or aid which is provided by Commonwealth countries—also bilaterally—to various countries in the Commonwealth group. For instance, the Canadian Government has agreed to provide 25 million dollars in the fiscal year 1951-52 for total assistance and that was divided as 15 million dollars to India and 10 million dollars to Pakistan. Obviously, the disposal of such aid is entirely within the discretion of the country which furnishes aid.

**SHRI B. C. GHOSE:** Sir, have the countries which are members of this Colombo Plan, agreed as between themselves as to how the fund will be allocated between them?

**SHRI C. D. DESHMUKH:** There is no ban, Sir.

**SHRI B. C. GHOSE:** Sir, my question was: Have the countries which are members of the Colombo Plan, agreed between themselves as to how these funds will be allocated as between them?

**SHRI C. D. DESHMUKH:** There is no fund except this pool which is an expression of limits of expenditure to be borne by each country for furnishing technical assistance to any other member in the group.

**SHRI B. C. GHOSE:** Yes, but that is the limit of expenditure that every country has agreed to bear but who decides as to what assistance will each country get?

**SHRI C. D. DESHMUKH:** As I said, each country sends its list of requirements of experts and it is open to any other country which has those experts to provide, subject to the limit which it has imposed for itself.

#### EXCHANGE FACILITIES TO THE RADIO CEYLON

\*484. **SHRIMATI VIOLET ALVA:** Will the Minister for FINANCE be pleased to state the extent to which exchange facilities were given to the Radio Ceylon for payments made for purchase of time on them by foreign and Indian firms during the years 1950 and 1951?

**THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH):** There were no payments to Radio Ceylon in the year 1950 as arrangements for such payments were made only towards the end of December 1950. During the year 1951 the Reserve Bank allowed the following payments to be made to Radio Ceylon.

	Rs.
Foreign Firms ...	2.67.000
Indian Firms ...	2.52.000

**SHRIMATI VIOLET ALVA:** Sir, to a question previously asked in this House the answer was Rs. 2,50,000 for foreign firms and Rs. 47,000 for Indian firms. May I know which figure is correct?

**SHRI M. C. SHAH:** My figure is correct as well as the figure given in reply to that question. As I have already stated, Sir, this is a figure for 1951 and that figure was for the year 1952. This question relates only to 1950 and 1951 and that question related to 1950 and 1951 and 1952.

**SHRIMATI VIOLET ALVA:** Was that figure lower?

**SHRI M. C. SHAH:** The figure in 1952 was lower and that was Rs. 47,000 for Indian firms.

**SHRIMATI VIOLET ALVA:** Sir, does the Government think it desirable to continue these exchange facilities for Radio Ceylon?